

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 111

IA/28(AHM)2020

IA/239(AHM)2020

IA/633(AHM)2020

IA/154(AHM)2021

IA/167(AHM)2021

IA/432(AHM)2021

in

CP(IB)/127(AHM)2017

**Order under Section 7 IBC**

**IN THE MATTER OF:**

Asset Reconstruction Company (India) Ltd

V/s

Neesa Leisure Ltd

.....Applicant

.....Respondent

**Order delivered on ..29/06/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)

Chockalingam Thirunavukkarasu, Hon'ble Member(T)

**PRESENTS:**

For the Applicant :

For the IRP/RP :

For the Respondent :

**ORDER**


**IA 28 of 2020** is filed by the RP directing Jaipur Development Authority to restore the possession of the properties of the Corporate Debtor, which they have taken up prior to Corporate Insolvency Resolution Process. Though, it was long lease. The Respondent has filed his reply therein.

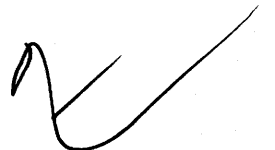
Mr. Nandish Chudgar, learned counsel appeared on behalf of the Applicant.

Mr. Aditya J Pandya, learned counsel appeared on behalf of the Respondent.

**IA 239 of 2020** is filed by the RP against the Respondent i.e Rajasthan State Industrial and Development Corporation.

Learned counsel, Mr. Pavan S Godiawal appeared on behalf of the Respondent and submitted that reply is filed.





The pleadings are complete.

**IA 633 of 2020** is filed by Rajasthan State Industrial and Development Corporation against the RP not to treat particular property as the Corporate Debtor's Asset.

Learned counsel, Mr. Pavan S Godiwala appeared on behalf of the Applicant.

IA No. 154 of 2021, IA No. 167 of 2021 and IA No. 432 of 2021 are relating to the approval of the Resolution Plan by some prospective Resolution Applicants. However, the matter is already pending before Hon'ble Gujarat High Court. Hence, IA 28 of 2020, IA 239 of 2020 and IA 633 of 2020 shall be heard together.

All the matter stands adjourned for hearing on 16.08.2021.



**(CHOCKALINGAM THIRUNAVUKKARASU)**  
**MEMBER (TECHNICAL)**



**(MADAN B GOSAVI)**  
**MEMBER (JUDICIAL)**